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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4227/2016

MD. SAHER ALI & ORS.

..... Petitioners

Through: Mr.Choudhary Ali Zia Kabir, Adv.

Mr. Kamlesh Kumar, Adv. for P2 and

P3

versus

DELHI DEVELOPMENT AUTHORITY & ORS.

..... Respondents

Through: Mr.Rajiv Bansal, Sr. Adv. with

Ms.Rukmani Bobde, Ms.Vasudha Trivedi, Ms.Kanika Singhal, Adv. for

R1-DDA

Ms.Arti Bansal, Adv. for R2-UOI Mr.Parvinder Chauhan, Adv. for R3 Ms. Prabsahay Kaur, Adv. for R4 and

R5-GNCTD

CORAM:

HON'BLE MR. JUSTICE V. KAMESWAR RAO

ORDER

% 16.01.2018

At the request made on behalf of the petitioners, adjourned to July 12,

2018.

V. KAMESWAR RAO, J

JANUARY 16, 2018/*akb*